



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/2381(CHE)2023  
PETITION NUMBER : CP/IB/114/2021  
NAME OF THE PETITIONER : FLSmidth Pvt Ltd  
NAME OF THE RESPONDENT(S) : N Veerapandian, (Liquidator)  
(Sical Iron Ore Terminals Ltd)  
UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT  
Rules, 2016

D. Elavarani }  
T. Ravichandran } For Applicant

K.M. Aasim Shehzad  
M. Sree Vishwanthini  
For Respondent/ Liquidator

  
Vishwanthini

N. Veerapandian  
Liquidator





**1. IA(IBC)/2381(CHE)2023 IN CP/IB/114/2021**

**ORDER**

Counsel for the Applicant sought short adjournment as the senior counsel is held up in some other courts. Allowed.

List the matter for hearing on **24.06.2024**.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**